

r>**Title:** Reported the messages received from Rajya Sabha that Shri E. Balanandan, Shri Kapil Sibal, Shri Rajashekhar Murthy, Shri Onkar Singh Lakhawat and Shri Satishchandra Sitaram Pradhan had been elected to the Joint Committee on Offices of Profit; Informed that Rajya Sabha had no recommendation to make to Lok Sabha in regard to the Appropriation (No.3) Bill, 1998 passed by Lok Sabha on 14 July, 1998.

12.02hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) I am directed to inform the Lok Sabha that the Rajya Sabha at

its sitting held on Tuesday, the 7th July, 1998 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok

Sabha that a Joint Committee of the Houses to be called the Joint Committee on Offices of Profit be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 3rd June, 1998 and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five members from among the members of the House to serve on the said Joint Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri E. Balanandan
2. Shri Kapil Sibal
3. Shri Rajashekhar Murthy
4. Shri Onkar Singh Lakhawat
5. Shri Satishchandra Sitaram Pradhan'

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.3) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 14th July, 1998 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.03 hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

Report on Beedi Workers Welfare Cess (Amendment) Bill

SHRI HARIN PATHAK (AHMEDABAD): Sir, I beg to present the report on 'The Beedi Workers Welfare Cess (Amendment) Bill, 1998' (Hindi and English versions) of the Standing Committee on Labour and Welfare.

MR. SPEAKER: The House will now take up 'Zero Hour'.

... (Interruptions)

DR. SUBRAMANIAN SWAMY (MADURAI): Sir, I have given a notice.

MR. SPEAKER: I will come to you.

... (Interruptions)

MR. SPEAKER: Please sit down. Please cooperate with the Chair. I will allow all of you.
